

128

**BENCH-I****NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

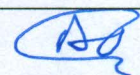
C.P.No.122/KB/2014


**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Dhiraj Kumar Mantri -Versus- Radharani Merchants Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sahil Haque } Petitioner  
 2. Mr. A.K. Upadhyay }  
 1. Jishnu Chowdhury, Adv.  
 2. Jayanta Sengupta, Advocate  
 3. Aritra Bose, Advocate  
 4. Sushmita Ghosh, Adv.

Respondents

  
 18/1/18

  
 18/01/2018

**ORDER**

Ld. Counsels for the petitioner as also Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 26.02.2018 for hearing.



(Jinan K.R.)  
Member (Judicial)



(V.P. Singh)  
Member (Judicial)